

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/212(CHE)/2021
NAME OF THE PETITIONER(S) : Central Bank of India
NAME OF THE RESPONDENT(S) : G R Surana
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Shri. C. Ramaiah, Ld. Counsel for the Petitioner.
Shri. B. Thilak Narayanan, Ld. Counsel for the IRP.
None for the Respondent.

IRP report is available on record.

The Respondent has not yet filed any reply to the report.

List the petition for hearing on **12.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs